

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Company Appeal (AT) (Insolvency) No. 190 of 2021

In the matter of:

**Sumat Kumar Gupta,
Resolution Professional,
M/s. International Mega Food Park Ltd.Appellant**

Vs.

M/s. Schreiber Dynamix Dairies Private Ltd.Respondent

Present

For Appellant: Dr. Rajansh Thukral, Advocate.

**For Respondent: Mr. Udit Mendiratta and Mr. Nikhil Kumar Singh,
Advocates.**

ORDER
(Virtual Mode)

10.03.2021: Heard the Learned Counsel for the Appellant.

Learned Sri Udit Mehndiratta appears on behalf of Respondent, Schreiber Dynamix Diaries Private Ltd.

We have received the copy of Memo of Appeal.

Learned Counsel for the Respondent is directed to file the 'Reply Affidavit' which includes the question of maintainability of this Appeal, within three weeks'. 'Rejoinder', if any, may be filed within one week' thereof.

List this matter on **08th April, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

ha/nn